

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(3)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/08/2017 AT 10.00 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/182/2016  
NAME OF THE PETITIONER(S) : S. Kadirvel & 13 others  
NAME OF THE RESPONDENT(S) : M/s CIGFIL Limited & 3 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1. THIRIYAMBAR  
KANNAN

Counsel for  
R/Cs



2. S. DHAYALESWARAN

COUNSEL FOR PETITIONER  
(Representing the Counsel for  
petitioner)



ORDER

Counsel representing both the parties present and submitted that the parties are settling the matter for which they prayed time for submitting the final outcome of the settlement talks. Time enlarged at request. Put up on 17.08.2017 at 10.30 A.M.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)